NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/584/ (IB)/2017

NAME OF THE PETITIONER(S)

: MITCON CONSULTANCY & ENGINEERING

SERVICES LTD

NAME OF THE RESPONDENT(S)

: AL AMEEN GREEN ENERGY PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

bunsels representing both the parties are present. Heard. Order is rese

(S VIJAŸARAGHAVAN)

Member(Technical)

-801-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc